GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:896
ANSWERED ON:01.03.2013
ROYALTY RATES OF MINERALS
Choudhary Shri Harish;Laguri Shri Yashbant Narayan Singh;Singh Shri Ijyaraj ;Tudu Shri Laxman

Will the Minister of MINES be pleased to state:

- (a) whether the Study Group set up for review and revision of rates of royalty and dead rent for minerals has submitted its report to the Government:
- (b) if so, the recommendations made by the Study Group along with the follow-up action taken by the Government thereon;
- (c) if not, the reasons for delay in submission of the report and the time by which the Study Group is likely to submit its report;
- (d) whether the Government proposes to confer the power of revision of royalty rates of minerals to the concerned States and revise its rate on the basis of inflation and market rates instead of revising it once in three years; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

- (a) and (b): The Ministry had set up a Study Group on 13.9.2011, inter-alia, for review and revision of rates of royalty and dead rent for major minerals (other than coal, lignite and sand for stowing). The Study Group is likely to submit its final report shortly.
- (c): The Study Group has to undertake detailed consultations with all stakeholders.
- (d): No, Madam.
- (e): Does not arise in view of (d) above.